

*[English]***Rating Training Institute**

3515. SHRI K. MURALEE DHARAN: Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 3687 on July 31, 1992 and state:

(a) the present stage of the proposal in respect of setting up a Rating Training Establishment at Nedumalakunnu, Kakodi Panchayath, Kozhikode District, Kerala; and

(b) by when the work on this project is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The proposal in respect of the setting up of Rating Training Establishment at Nedumalakunnu, Kakkodi Panchayath, Kozhikode District, Kerala, has been kept in abeyance till final decision on the recommendations of the Committee on Maritime Education & Training.

(b) Does not arise.

**Amendment in Modvat Rules**

3616. SHRI V. SREENIVASAPRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether the PHD Chamber of Commerce and Industry has urged the Government to make suitable amendments in MODVAT rules, procedures and their implementation with a view to simplify and streamline the laws;

(b) whether the Government have examined the views of the PHDCCI; and

(c) if so, the steps being taken by the

Government to simplify the MODVAT rules?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (a) The PHD Chamber of Commerce and Industry's their pre-budget Memorandum submitted to the Ministry of Finance had made certain suggestions regarding MODVAT Scheme.

(b) and (c). These suggestions made by PHD Chamber of Commerce and Industry as well as suggestions made by other trade associations have been duly considered by the Government while formulating the Budget proposals for the year 1993-94. The decisions of the Government are reflected in the proposals placed before the Parliament through Finance Bill, 1993.

**Beddi Workers**

3517. SHRI MAHESH KANODIA: Will the Minister of LABOUR be pleased to state:

(a) whether the medical facilities are provided to all the Beedi Workers;

(b) if not, the reasons therefor; and

(c) the percentage of Beedi workers to whom medical facility has been provided by the Government, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). Beedi workers avail of medical facility facilities from the dispensaries and hospitals set up under the various Welfare Funds. They also avail of medical facilities from the health centres, dispensaries and hospitals run by the State Governments, local bodies, etc.

(c) The information is being collected and would be laid on the Table of the House.